

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

108. I.A. 1815/2022

I.A. 1858/2022

I.A. 4822/2023

In

C.P.(IB)-486(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: BMSS Steel Industries Pvt. Ltd.

V/s.

Shrid Metal Technologies Pvt. Ltd

**Appearance**

**For Applicant:** Appearance Not Given

**For Respondent(In IA 1858/2022):** Adv. Maya Majumdar

**For Respondent(In IA1815/2022) :** Adv. Kajal Bansal a/w Adv.

George Thomas

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 1815/2022**

This application has been filed by Union Bank of India under Section 74(3) of Insolvency and Bankruptcy Code, 2016 seeking directions to the respondent to execute the guarantee as directed by order dated 26.07.2019 of this Tribunal. It is noted that, applicant has not been appearing. One last and final opportunity is granted to applicant for appearance failing which it would be

deemed that the applicant is not interested to prosecute the matter any longer.

List this matter on **08.08.2024** for appearance of applicant.

Copy of this order be communicated to the applicant and proof thereof be made available.

**I.A. 1858/2022**

Learned counsel for the respondent submits that the reply has been uploaded today. Learned Counsel for the applicant submits that the reply has not been served. Respondent is directed to provide copy of the reply on e-mail id of counsel for the applicant. List on **28.08.2024**.

**I.A. 4822/2023**

This application has been filed by one of the CoC members i.e. Union Bank of India, for liquidation of the Corporate Debtor stating that the Resolution Plan has not been fully implemented by the Successful Resolution Applicant.

Learned counsel appearing for the Successful Resolution Applicant (R1) is present and seeks time to file reply. Let the same be filed within three weeks. Rejoinder if any, be filed within two weeks thereafter. List on **28.08.2024**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

//Surbhi//

Sd/-

LAKSHMI GURUNG  
Member (Judicial)